

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: **3 FEB 1994**

APPLICATION NO(s) 903 of 1993

APPLICANTS: **S.Sundar Raj and
seven others.**

RESPONDENTS: **Secretary, M/o. Defence,
New Delhi and Others.**

TO.

1. **Sri.O.Sreedharan,
Advocate,
Indiramahal Lodge,
5th Main, Gandhinagar,
Bangalore-9.**
2. **The Director,
Gas Turbine Research Establishment,
C.V.Raman Nagar, Bangalore-93.**
3. **Sri.M.S.Padmarajaiah, CGSC,
High Court Bldg, Bangalore-1.**

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 24-01-1994.

*Issued on
3/2/94*

o/c

for *S. Sankar*
DEPUTY REGISTRAR
JUDICIAL BRANCHES. *3/2/94*

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: :BANGALORE

APPLICATION NO. 903/1993

MONDAY THE TWENTY FOURTH DAY OF JANUARY, 1994

Present: Shri V.Ramakrishnan, Member (A)

Shri A.N.Vujjanaradhya, Member (J)

1. Sri S.Sundar Raj
2. Sri S.Ashok Kumar
3. Sri K.Rama Naik
4. Sri R.Basavaraju
5. Sri S.Visweswaran
6. Sri K.N.Yuvaraj
7. Sri S.Lokeswar Rao
8. Sri K.Prabhakaran

all are majors and are working as
Senior Scientific Assistants in the
Gas Turban Research Establishment,
C.V.Raman Nagar,
Bangalore-93.

...Applicants

By Advocate Shri D.Sreedharan

Versus

1. Union of India
by its Secretary,
Ministry of Defence,
Government of India,
New Delhi.
2. The Scientific Advisor to Raksha Mantry &
Director General, Defence R & D Organisation
Sena Bhavan,
New Delhi-11.

....2/-

3. The Director,
Gas Turban Research Establishment,
C.V. Raman Nagar,
Bangalore-93.

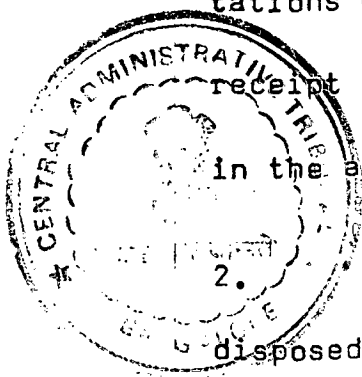
...Respondents

By Advocate Shri M.S.Padmarajaiah, S.C.G.S.C.

O R D E R

We have heard Shri O.Sreedharan for the applicants. Shri M.S.Padmarajaiah has taken notice for the respondents. Shri Sreedharan files copies of representation submitted by the applicants. He further submits that the applicants S/Shri Yuvaraj and Lokeshwar Rao have also filed similar representations to the department. These representations were submitted towards end of September, 1993 and they have not yet been disposed off. We direct the department to dispose of these representations within a period of three months from the date of receipt of a copy of this order. The contentions raised in the application are left open.

With this observation, the matter is finally disposed off with no order as to costs.



Sd/-
(A.N.VUJJANRAADHYA)
MEMBER (J)

Sd/-
(V.RAMAKRISHNAN)
MEMBER (A)

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
3/2/94